

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for submission of
court fees.

Date : 11.06.2024

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	86860/2017	17.11.2017	RPFAM/39/2016	M.SAHOO	sent to RR on 15.02.2022	2024-06-11
2	96096/2017	16.12.2017	SA/311/1989	P.C.BEHERA	sent to RR on 16.02.2022	2024-06-11
3	98679/2017	26.12.2017	SA/211/1996	A.BEHERA	sent to RR on 16.02.2022	2024-06-11
4	39633/2018	01.06.2018	FAO/433/2005	A. K. SAMAL	SENT TO DECREE DISPOSAL RECEIVED ON 04.04.2022	2024-06-11
5	15527/2020	13.02.2020	CRLA/761/2017	P.K.DEO	5.00, 3*5	2024-06-11
6	15536/2020	13.02.2020	CRLA/761/2017	P.K.DEO	4.00, 3*4	2024-06-11
7	243/2021	18.02.2021	FAO/299/2003	S K MOHANTY	SENT TO DECREE DISPOSAL SEEN ON 04.04.2022	2024-06-11
8	3470/2021	02.03.2021	WP (C) /3669/2002	B N SWARNAKAR	6.00, 3*6	2024-06-11
9	4746/2021	08.03.2021	FAO/570/2008	S. K. BEHERA	SENT TO DECREE DISPOSAL SEEN RECEIVED ON 11.07.2022	2024-06-11
10	10673/2021	24.03.2021	WP (C) /3669/2002	N RAO	6.00, 3*6	2024-06-11
11	25294/2021	07.09.2021	WP (C) /12703/2011	B.K.LENKA	date of disposal wrongly mentioned , furnish actual date of disposal.	2024-06-11
12	33955/2021	30.09.2021	FAO/310/2008	S. K. BEHERA	SENT TO DECREE DISPOSAL RECEIVED ON 11.07.2022	2024-06-11
13	46833/2021	15.11.2021	WP (C) /1077/2018	B DAS	sent to RR dtd 01.06.2023	2024-06-11
14	46834/2021	15.11.2021	WP (C) /1076/2018	B DAS	no order passed	2024-

	1				on 04.4.2019	06-11
15	46842/2021	15.11.2021	WP (C) /1068/2018	B DAS	sent to RR on 01.06.2023	2024-06-11
16	55535/2021	09.12.2021	WP (C) /184/2013	L D SAHOO	date of disposal may be furnished	2024-06-11
17	61894/2021	29.12.2021	WP (C) /3669/2002	UDAY KUMAR	6.00,3*6	2024-06-11
18	6606/2022	17.02.2022	WP (C) /4051/2022	C.R. DAS	sent to writ disposal on 09.06.2022	2024-06-11
19	18261/2022	29.03.2022	SA/210/1991	M R BARIK	furnish the correct date of disposal	2024-06-11
20	20894/2022	06.04.2022	FAO/474/2005	P B SNHA	SENT TO DECREE DISPOSAL SEEN & RECIVED ON 11.07.2022	2024-06-11
21	30799/2022	06.05.2022	WP (C) /11080/2020	G.ROUT	date of disposal be furnished for trace out the record.	2024-06-11
22	31031/2022	07.05.2022	RSA/337/2016	D DAS	not received from DD	2024-06-11
23	31557/2022	09.05.2022	FAO/576/2015	A K SAHOO	SENT TO DECREE DISPOSAL & RECIVED ON 11.07.2022	2024-06-11
24	32922/2022	12.05.2022	WPC (OAC) /2956/2015	R K MOHANTY	not received in DD	2024-06-11
25	34753/2022	17.05.2022	WPCRL/526/2011	D K PANDA	date of disposal be furnished for trace out the record.	2024-06-11
26	42411/2022	22.06.2022	RSA/177/2015	J K CHHOTRAY	date of dispose may be furnished.	2024-06-11
27	43345/2022	24.06.2022	RSA/551/2014	T BAG	sent to disposal in september 2022	2024-06-11
28	60627/2022	05.08.2022	RSA/300/2016	G C DAS	correct date of dispose may be furnished	2024-06-11
29	82402/2022	26.09.2022	WPC (OA) /416/2016	B D BISWAL	send to RR on dt 01.03.2024	2024-06-11
30	83405/2022	27.09.2022	WP (C) /18669/2022	S L PATTNAIK	no order passed on 23.08.2022	2024-06-11
31	96531/2022	02.11.2022	RSA/16/2015	RANJITA BEHERA	disposal date to be furnished	2024-06-11
32	98207/2022	05.11.2022	RSA/516/2004	S K BEHERA	correct date of dispose may be furnished	2024-06-11

33	105187/2022	23.11.2022	RSA/255/2004	YASHOBANTA DAS	date of dispose furnished and traced out the file.	2024-06-11
34	109955/2022	02.12.2022	MACA/1048/2012	RAJAT DAS	date of disposal wrongly mentioned and date of disposal order mentioned not available.	2024-06-11
35	113203/2022	09.12.2022	WP(C)/18065/2022	B B MALLICK	date of disposal be furnished for trace out the record.	2024-06-11
36	113438/2022	09.12.2022	SA/219/1994	DEBENDRA BEHERA	sa 219/94 still pending on verification it is found that there is no order dtd 01.02.2019 has been filed in this case	2024-06-11
37	113447/2022	09.12.2022	RSA/82/2008	T BAG	sent to RR on 08.02.2024	2024-06-11
38	7690/2023	18.01.2023	MACA/470/2005	T. BAG	common order passed in MACA 673/2005	2024-06-11
39	8417/2023	19.01.2023	MACA/768/2020	P.C. DAS	sent to lok adalat section	2024-06-11
40	10254/2023	25.01.2023	CRLMC/51/2018	R.K.MALLICK	SENT TO LIST	2024-06-11
41	37597/2023	31.03.2023	WP(C)/17961/2022	R.K.MOHAPATRA	the said case wpc no 17961/22 not available /tagged with Rvwpet no 363/22	2024-06-11
42	43042/2023	15.04.2023	WP(C)/31276/2020	J.R DAS	sent to disposal and received on 06.07.2023	2024-06-11
43	44078/2023	18.04.2023	RSA/64/2022	M BEHERA	no order passed on 28.02.2023	2024-06-11
44	58251/2023	19.05.2023	WP(C)/18133/2017	S K BEHERA	on order passed on 04.05.2023	2024-06-11
45	61182/2023	02.06.2023	MACA/546/2018	B. MOHANTY	sent for refund on 26.042024	2024-06-11
46	68250/2023	07.07.2023	CRLREV/643/2006	DK DEHURY	2dfa	2024-06-11
47	91925/2023	11.09.2023	WP(C)/11702/2021	B P MOHANTY	order dated 01.09.2023 does not exist in the brief.	2024-06-11

48	111404/2023	02.11.2023	WP (C) /30130/2011	J R DAS	no such order has been passed on 09.02.20212.the case is pending till now	2024-06-11
49	114475/2023	10.11.2023	WP (C) /16682/2023	R C MALLICK	7.00,3*7	2024-06-11
50	116619/2023	16.11.2023	WP (C) /10090/2018	P PRADHAN	no such order passed dated on 30.09.2023 found/ exist in the record	2024-06-11
51	120622/2023	28.11.2023	WP (C) /8105/2011	P K LENKA	sent to disposal.	2024-06-11
52	124896/2023	08.12.2023	WP (C) /21396/2023	S K BISWAL	not received from court.	2024-06-11
53	126892/2023	13.12.2023	WP (C) /21396/2023	P K MISHRA	not receive from court.	2024-06-11
54	5663/2024	19.01.2024	OJC/10206/1996	N C SAHOO	on verification it s found that the case is disposal of on 13.11.2018 .but the same has misplaced some where in the section .after though search the same could not be traced out.	2024-06-11
55	7437/2024	25.01.2024	WP (C) /20500/2020	K PARIDA	judgement dtd 12.1.2024 sent to copying on dtd04.05.2024 for ref in wpc 17067/23	2024-06-11
56	18608/2024	26.02.2024	CMP/167/2017	B R SENAPATI	it is a disp of case dismissed on dt 16.10.2017.not received from (branch -9/51)as originally it belongs to br-9 seat 51	2024-06-11
57	21265/2024	04.03.2024	WP (C) /32736/2020	C R DAS	record disp of an 12.01.2024 but not received from court.	2024-06-11
58	21393/2024	04.03.2024	WP (C) /2864/2024	S N SHARMA	file sent to list for modification	2024-06-11
59	21395/2024	04.03.2024	WP (C) /2813/2020	C R DAS	sent to list on 12.10.2023 record	2024-06-11

					not received from court (d/d12.01.2024)	
60	21435/2024	04.03.2024	WP (C) /32730/2020	C R DAS	record disp of an 12.01.2024 but not received from court.	2024-06-11
61	29346/2024	28.03.2024	CMP/116/2024	B SAHOO	20.00,20*3	2024-06-11
62	33587/2024	12.04.2024	WP (C) /15532/2018	D PRADHAN	sent to list on 13.07.2024,not received from court yet.	2024-06-11
63	34906/2024	16.04.2024	CMP/295/2023	A MOHANTY	as it is a pending case frequently send to list section presently this case send to list and available in list section.	2024-06-11
64	34934/2024	16.04.2024	CMP/296/2023	A MOHANTY	as it is a pending case available in list section	2024-06-11
65	36529/2024	22.04.2024	MACA/780/2017	SARAT SWAIN	sent to A/C section for returned of statutory	2024-06-11
66	36672/2024	22.04.2024	WP (C) /26501/2021	D K BISOI	no order passed on 15.09.2021	2024-06-11
67	37258/2024	23.04.2024	CRLA/752/2022	B N SAHU	file + xlcr sent to list section on 18.04.2024	2024-06-11
68	38982/2024	27.04.2024	FAO/492/2019	K PARIDA	file sent to issue section for notice issuance	2024-06-11
69	39418/2024	29.04.2024	WP (C) /454/2017	P N NAYAK	sent to list on 22.03.2024 and yet received	2024-06-11
70	41051/2024	02.05.2024	MACA/452/2023	R. K. DEHURY	sent to issue for order communicaion	2024-06-11
71	46258/2024	16.05.2024	WP (C) /15201/2023	G. C. BARIK	sent to list on 07.05.2024	2024-06-11
READY CASES						
72	51044/2024	05.06.2024	WP (C) /18037/2020	L. SAHOO	33.00,3*33 SENT TO XEROX	2024-06-11
73	51298/2024	11.06.2024	LAA/64/2023	D. K. MALLICK	7.00,3*7 SENT TO XEROX	2024-06-11

74	51299/2024	11.06.2024	LAA/65/2023	D. K. MALLICK	6.00, 6*3 SENT TO XEROX	2024-06-11
75	51300/2024	11.06.2024	LAA/66/2023	D. K. MALLICK	7.00, 3*7 SENT TO XEROX	2024-06-11

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